

providing two loops and Gauhati-Bongaigaon sector by one loop in addition to providing pumping sets and other facilities.

(f) OIL has already laid about 31 kilometers of loopline between Ghani-Jagiroad in the Sekoni-Gauhati sector. However, the work has been suspended since May, 1990 due to local agitations.

**Sutlej-Yamuna Link Canal Project**

3493. SHRI NARAIN SINGH CHAUDHRI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the amount spend by the Government of Haryana on the Sutlej-Yamuna Link Canal Project;

(b) the share of the Union Government therein;

(c) whether the Union Government have to reimburse any amount to the Government of Haryana in this regard; and

(d) If so, the details thereof and the time by which the said amount is proposed to be provided to the Government of Haryana?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (d). The Sutlej Yamuna Link Canal Project, comprising a 121 km link channel passing through Punjab, is fully funds by the Union Government and since 1986-87 releases to cover the expenditure on the project are being accordingly made by the Union Government. Till 1985-86, expenditure on the project was being shared by the Governments of Haryana and Punjab and the releases of Rs. 9.57 crores by Punjab and Rs. 110.50 crores by Haryana made till that period towards expenditure on the Project has been fully reimbursed to them.

**Mineral Deposits in Sindhudurg District**

3494. SHRI SUDHIR SAWANT: Will the Minister of MINES be pleased to state:

(a) the minerals available in Sindhudurg district of Maharashtra;

(b) the details of their commercial mining viability;

(c) whether any of these minerals have been exported;

(d) if so, the details thereof; and

(e) the proposed future plan for development of mines and export of these minerals from there?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (e): The information is being collected and will be laid on the Table of the House.

[*Translation*]

**Allotment of LPG Agency to each Gram Panchayat**

3495. SHRIBHERU LAL MEENA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any scheme to allot LPG agency at each Panchayat level in tribal dominated areas;

(b) if so, the time by which this scheme is proposed to be implemented; and

(c) whether the Union Government propose to allot LPG agencies in Rajasthan particularly in tribal dominated areas of Udaipur and Dungurpur districts?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRIS. KRISHAN KUMAR): (a) to (c): New LPG distributorships are opened in different places in the country including those in tribal dominated areas of Rajasthan as per Marketing Plans, availability of product etc. and is not based on any regional or social clarifications.

**Proposal for Modernisation of Canals in Karnataka**

3496. SHRIMATI CHANDRAPRABHA URS: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Karnataka has sent any proposal to the Union Government for the modernisation of Kattepura, Krishnaraja and Chamaraja canals in Mysore district;

(b) if so, the details thereof?

(c) whether the said proposal has been forwarded to the World Bank for financial assistance; and

(d) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (d). In view of non-resolution of inter-state issues concerning sharing of Cauvery waters, the projects in Cauvery basin are not considered for techno-economic appraisal at the centre.

**By-Products of SAIL and RSL**

3497. SHRI MOHAN SINGH: Will the Minister of STEEL be pleased to state:

(a) the details of the by-products being produced by the Steel Authority of India Limited, its subsidiaries and the Rashtriya Steel Limited with annual capacity thereof; and

(b) the norms/criteria laid down for their marketing/distribution?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The by-products produced by Steel Authority of India Limited (SAIL) including its subsidiaries and Visakhapatnam Steel Project (VSP) of Rashtriya Ispat Nigam Limited, together with the annual capacities are indicated below:-

	<i>By-product</i>	<i>Annual capacity (in lakh tonnes)</i>	
		<i>SAIL including subsidiaries</i>	<i>VSP</i>
(i)	Crude Benzol products	1.25	
(ii)	Crude Tar products	5.00	0.58
(iii)	Ammonium Sulphate	1.80	0.21

(b) The norms, criteria, and procedure for distribution and marketing in respect of

by-products being followed by SAIL, its subsidiaries and VSP are as below: